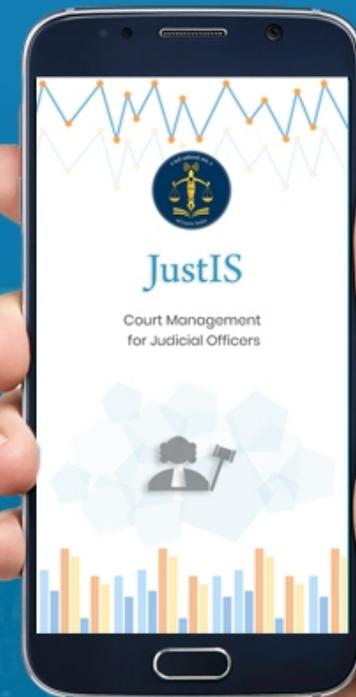


Case Management (JustIS APP)

JustIS Mobile Application Judges Portfolio



Case Management (JustIS APP)

JustIS Mobile Application Judges Portfolio

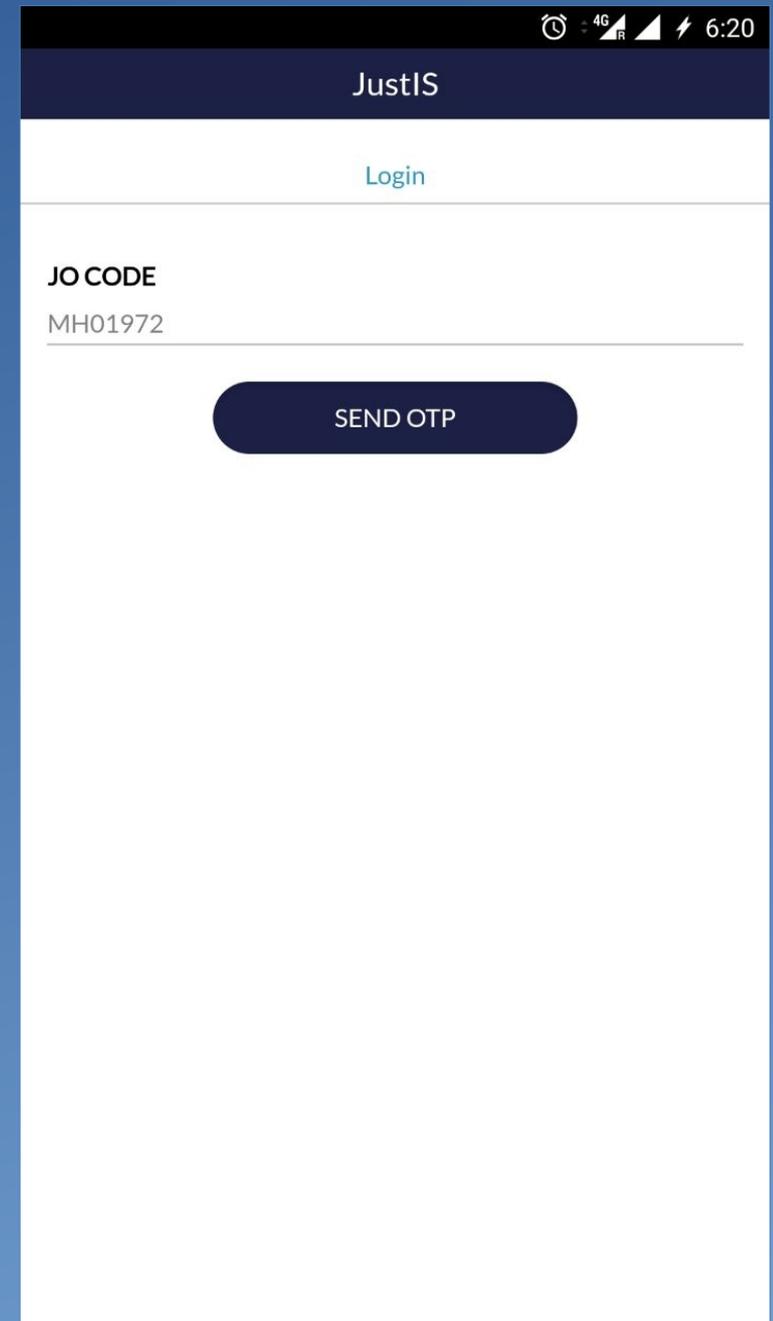
- Just IS icon



Case Management (JustIS APP)

Log In Screen

- Here Judicial Officer Needs to enter his Unique JO Code.
- It must be in 7 digits eg. **MH02017**.
- After entering JO Code click 'SEND OTP'
- OTP will be sent on registered Mobile Address of the JO.



Case Management (JustIS APP)

Log In Screen

- After receiving the OTP enter the OTP and then click on 'VERIFY' Button.
- Then the App will navigate the JO to next screen.

JustIS

Login

JO CODE
MH02017

OTP
Enter OTP

VERIFY

OTP Sent Successfully to *****1656

Case Management (JustIS APP)

Log In Screen

- The App will ask the JO to set up New Password using which the JO can access the information available through the APP.
- Password should consist of at least one integer, Capital Letter, Small Letter.
- The length of password should be of 8 character.

The screenshot displays the 'JustIS' app interface. At the top, the title 'JustIS' is centered. Below it, the word 'Login' is displayed in a light blue font. The form consists of three input fields: 'JO CODE' with the value 'MH02017', 'NEW PASSWORD' with the placeholder 'Enter New Password', and 'CONFIRM NEW PASSWORD' with the placeholder 'Confirm New password'. A prominent blue rounded button labeled 'SUBMIT' is positioned below the fields. Underneath the button is a link that says 'sign up?'. At the bottom of the screen, a light blue rounded box contains the text 'Verified Successfully'.

Case Management (JustIS APP)

Designation Selection Pop up.

- This pop up contains Designation allocated to the given JO Code.

The screenshot displays the JustIS app interface. At the top, the user's name 'Hon. Shripad Anantrao Deshpande' and title '3rd Jt Civil Judge Jr Division Amravati' are shown. Below this, there are navigation icons for Dashboard, Caselist, Calendar, and Inp Cases. A pop-up window is overlaid on the screen, showing two designations for selection:

- MHAM03 : 3rd JT. C.J.J.D. J.M.F.C. AMRAVATI : 27 (Selected, indicated by a radio button)
- MHAM02 : 3rd Jt Civil Judge Jr Division Amravati : 30 (Not selected, indicated by a radio button)

At the bottom of the pop-up, there are 'Ok' and 'Close' buttons. Below the pop-up, a table displays case statistics:

1) Undated Cases	0	0	0
3) Received by institution in last month	7	0	7
4) Received by transfer in last month	0	0	0
5) Current Pending	32	0	32
6) Disposal in this month	0	0	0

At the bottom of the app, it shows 'Showing 1 to 6 of 6 entries' and navigation buttons for 'Previous', '1', and 'Next'.

Case Management (JustIS APP)

Side Menu

- Side Menu gives short selection for different Tabs
- Home
- About
- Dashboard
- Cause List
- Calender
- Important Cases
- Import/Export
- Log out
- App Version.

The screenshot displays the JustIS app interface. At the top, there is a dark blue header with a hamburger menu icon, the text 'JustIS', and a circular icon with a building. Below the header, the user's name 'Mantrao Deshpande' and 'M.F.C. AMRAVATI' are visible. The main content area is divided into several sections: a 'Calendar' button with a calendar icon and '0' next to it, an 'Imp Cases' button with a '0' next to it, a 'Search Cases' button, and a table with columns for 'Civil', 'Criminal', and 'Total'. The table contains several rows of data, with the last row showing '2282' for both 'Criminal' and 'Total'.

Civil	Criminal	Total
	72	72
	0	0
	73	73
	404	404
	2282	2282
	17	17

Case Management (JustIS APP)

Dashboard Screen

- In the Top Panel there is name of JO along with Designation.
- Dashboard consists of :-
 - Alert,
 - Pending,
 - Disposed,
 - Search Cases Tabs.

The screenshot shows the JustIS app interface. At the top, the user's name and designation are displayed: Hon. Shripad Anantrao Deshpande, 3rd JT. C.J.J.D. J.M.F.C. AMRAVATI. Below this, there are four main navigation tabs: Dashboard, Causelist, Calendar, and Imp Cases. The Dashboard tab is active, showing a summary of case statistics. The statistics are presented in a table with columns for Civil, Criminal, and Total cases. The table includes six rows of data, such as '1) Todays Listed', '2) Undated Cases', '3) Received by institution in last month', '4) Received by transfer in last month', '5) Current Pending', and '6) Disposal in this month'. The 'Alerts' tab is selected, and the 'Pending' and 'Disposed' tabs are also visible. A search bar is present above the table, and the page shows 'Showing 1 to 6 of 6 entries'.

	Civil	Criminal	Total
1) Todays Listed	0	72	72
2) Undated Cases	0	0	0
3) Received by institution in last month	0	73	73
4) Received by transfer in last month	0	404	404
5) Current Pending	0	2282	2282
6) Disposal in this month	0	17	17

Case Management (JustIS APP)

Alert Tab

- Alert Tab assist the JO to get a quick glance of :-
 - Total count of Today's Listed Cases.
 - Undated Cases
 - Cases Instituted in last month
 - Cases Transferred in last month
 - Pendency
 - Total Disposal in current month

JustIS

Hon. Shripad Anantrao Deshpande
3rd JT. C.J.J.D. J.M.F.C. AMRAVATI

Dashboard Causelist Calendar Imp Cases

Alerts Pending Disposed Search Cases

Show 10 entries

Search:

	Civil	Criminal	Total
1) Todays Listed	0	72	72
2) Undated Cases	0	0	0
3) Received by institution in last month	0	73	73
4) Received by transfer in last month	0	404	404
5) Current Pending	0	2282	2282
6) Disposal in this month	0	17	17

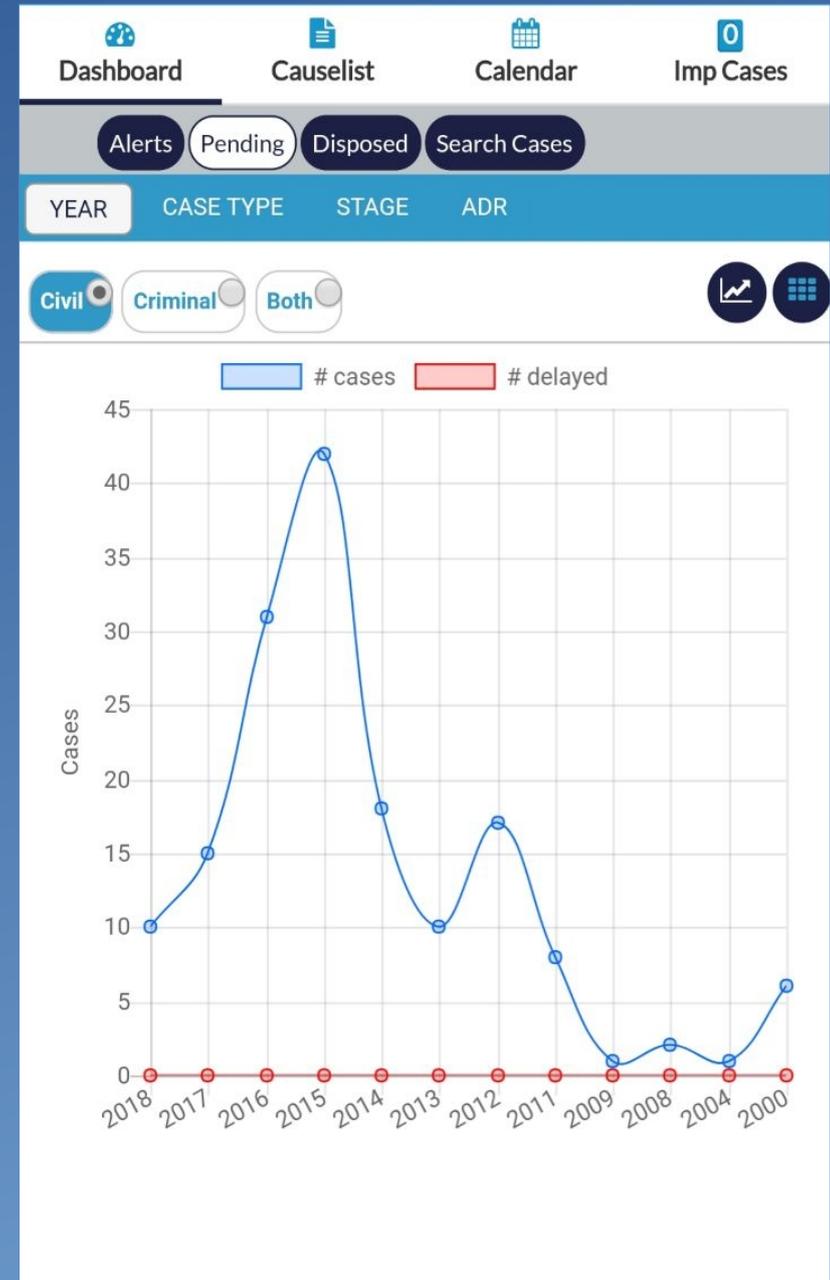
Showing 1 to 6 of 6 entries

Previous 1 Next

Case Management (JustIS APP)

Pending Tab

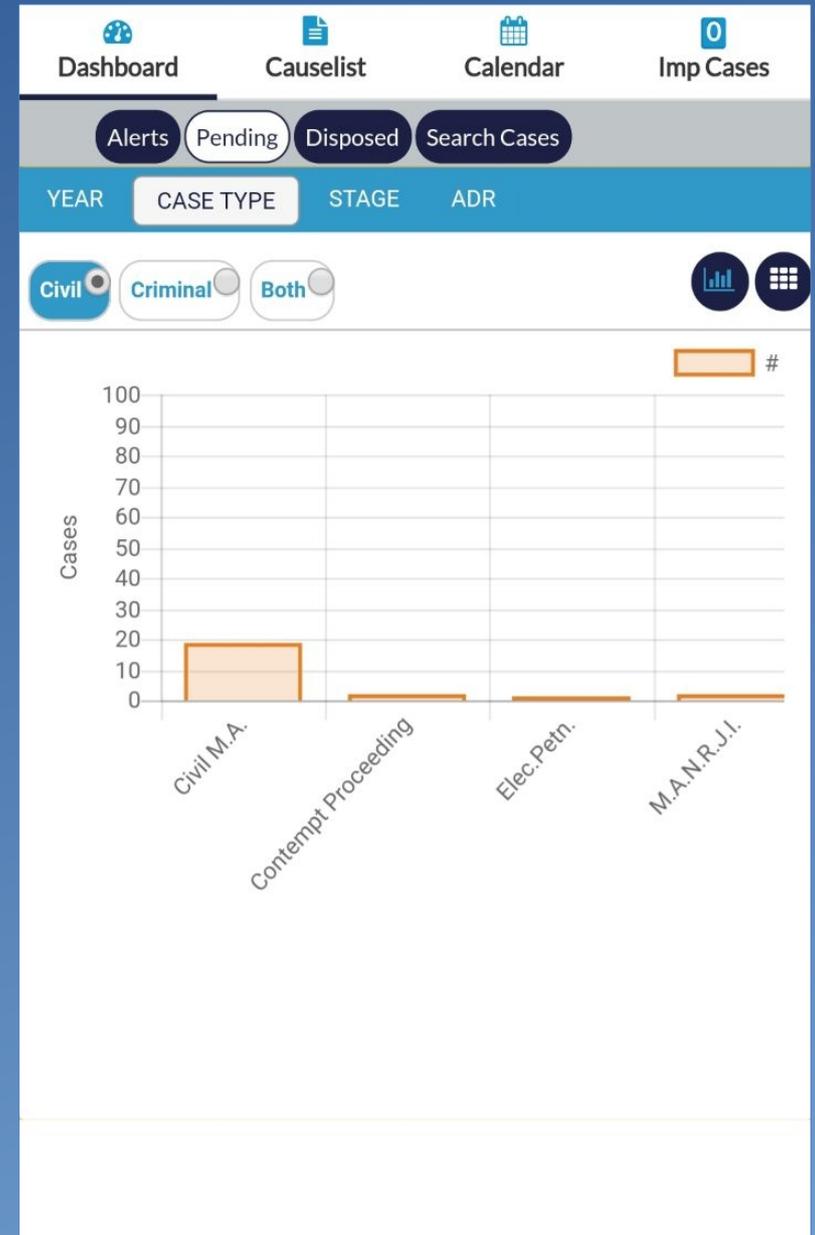
- It can show pendency of Civil Cases, Criminal Cases or Both.
- Pendency can be monitored as per :-
 - Year
 - Case Types
 - Stage
 - ADR.
- Year Wise Pendency.



Case Management (JustIS APP)

Pending Tab

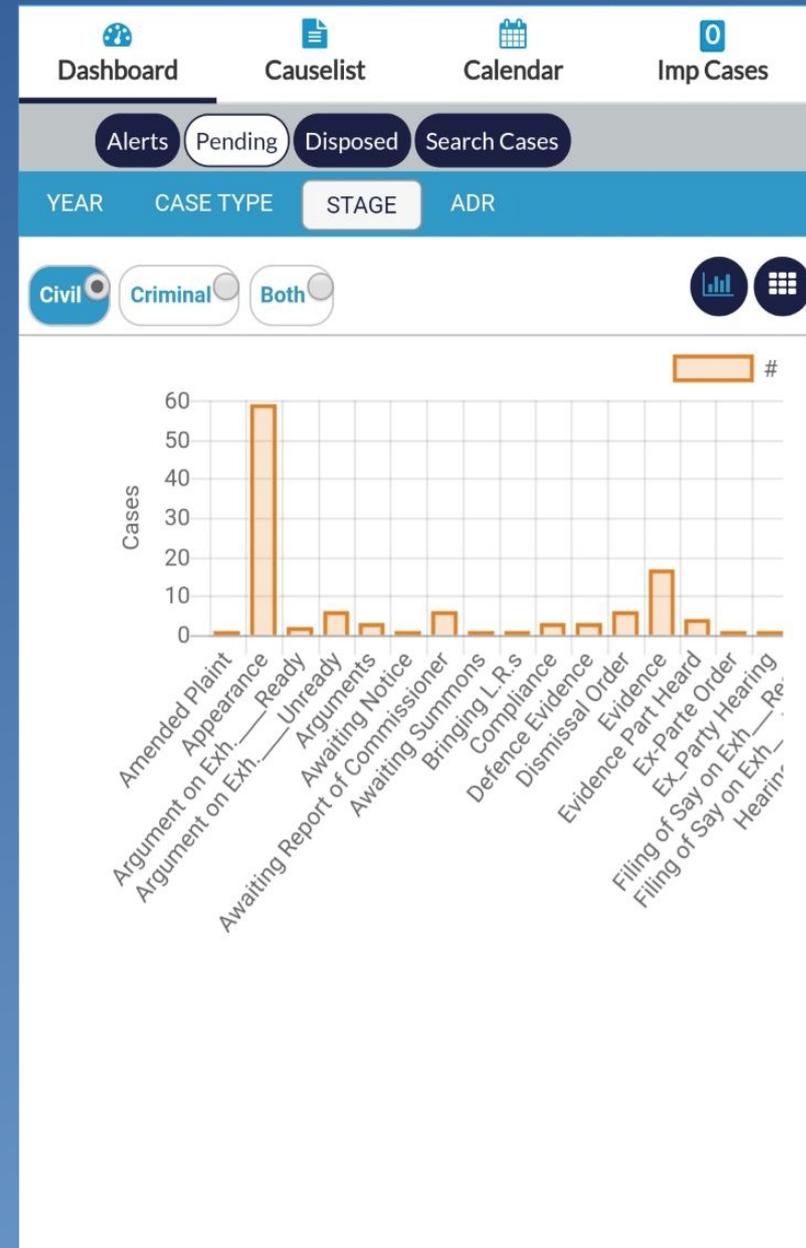
- Case Type Wise Pendency.



Case Management (JustIS APP)

Pending Tab

- Stage Wise Pendency.



Case Management (JustIS APP)

Pending Tab

- ADR : This window shows information of Cases Referred, Pending and completed in this Month in
 - Lok Adalat.
 - Mediation.

Dashboard Causelist Calendar Imp Cases

Alerts Pending Disposed Search Cases

YEAR CASE TYPE STAGE ADR

Civil Criminal Both

Show 10 entries

Search:

Case Type	Lokadalat	Mediation
Completed in this month	0	0
Pending	0	0
Referred in this month	0	0

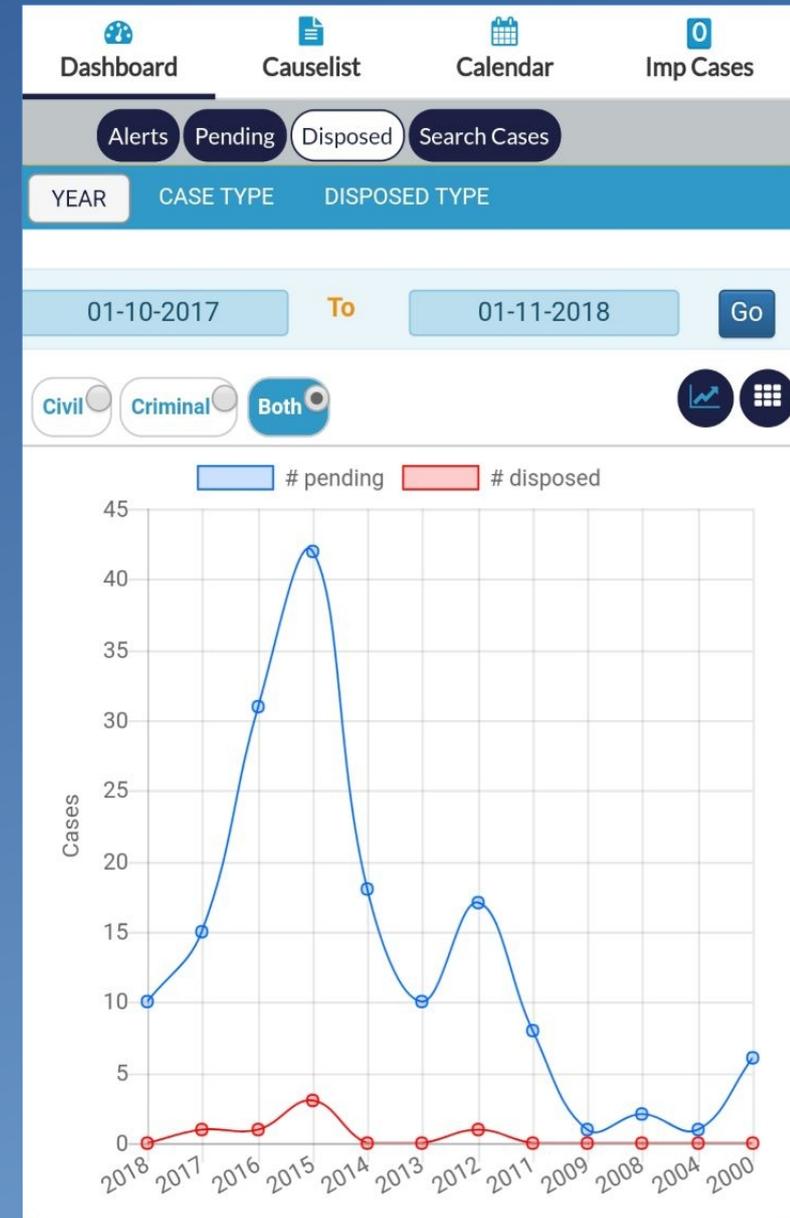
Showing 1 to 3 of 3 entries

Previous 1 Next

Case Management (JustIS APP)

Disposed Tab

- There is a Grid and Two Lines Graph showing case count of Pending (BLUE) and Disposed (RED) for the respective year.



Case Management (JustIS APP)

Disposed Tab

- It can show pendency of Civil Cases, Criminal Cases or Both.
- Pendency can be monitored as per :-
 - Year
 - Case Types
 - Disposed Types
- Pendency can be monitored for a specific period.



Case Management (JustIS APP)

Disposed Tab

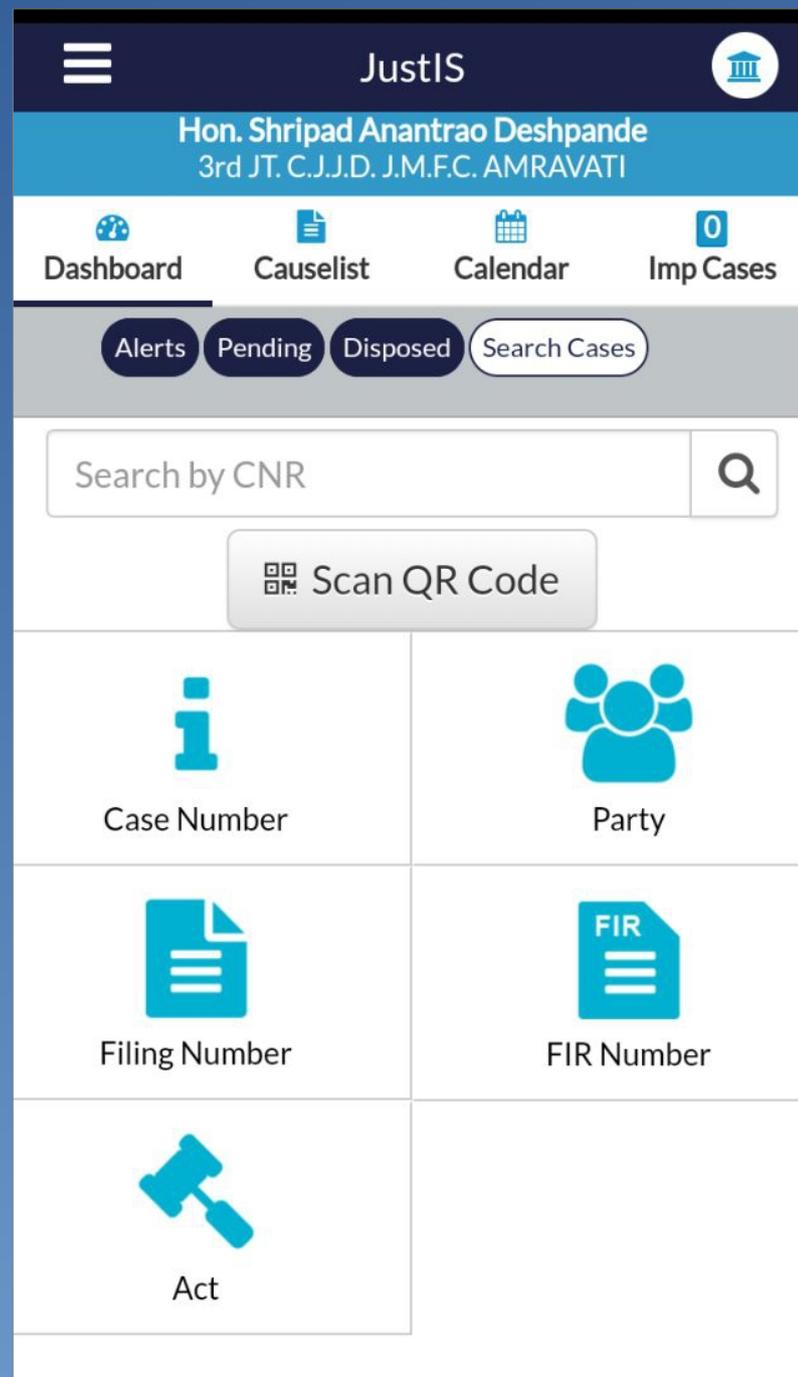
- There is a Grid and Two Lines Graph showing case count of Pending (BLUE) and Disposed (RED) for the respective year.



Case Management (JustIS APP)

Search Cases Tab

- Using this utility of the JustIS App JOs can search cases and get its details.
- Cases can be searched as per :-
 - CNR Number.
 - Case No.
 - Party Name.
 - Filing No.
 - FIR No.
 - ACT Name.
- Option to Scan QR Code is also available on this window.



Case Management (JustIS APP)

Search Cases Tab

- Search By Case Number.
- Mention Case Type, Case Number and Year to search as per Case No.

The screenshot displays the 'Search Cases Tab' interface. At the top, it shows the status 'Case Status : Search By Case Number'. Below this, there are three input fields: 'Case Type*' with a dropdown menu showing 'Civil M.A. - Civil Misc. Application', 'Case Number*' with the value '627', and 'Year*' with the value '2018'. There are two buttons: 'Go' and 'Reset'. Below the buttons, it indicates 'Total Number Of Cases: 1'. A table header shows 'CIVIL COURT SENIOR DIVISION AURANGABAD : 1'. The table has three columns: 'Sr.No', 'Case Number', and 'Party Name'. The first row shows '1', '[Civil M.A./627/2018](#)', and 'Deepak Alfred Shrisunder Vs Sajid Khan Akbar Khan'.

Sr.No	Case Number	Party Name
1	Civil M.A./627/2018	Deepak Alfred Shrisunder Vs Sajid Khan Akbar Khan

Case Management (JustIS APP)

Search Cases Tab

- Search By Party Name.
- Mention the name of either party, specify the year and specify whether to search Pending Case, Disposed Cases or both.

The screenshot shows the 'Search Cases' interface in the JustIS APP. At the top, there's a blue header with a back arrow. Below it, the text 'Case Status : Search By Party Name' is displayed. The search criteria include 'Petitioner/Respondent*' with the value 'Saj', and 'Registration Year*' with the value '2018'. There are three radio buttons for 'Case Status': 'Pending' (selected), 'Disposed', and 'Both'. Below the search criteria are two buttons: 'Go' (blue) and 'Reset' (black). The results section shows 'Total Number Of Cases: 18' and a table for 'CIVIL COURT SENIOR DIVISION AURANGABAD : 18'. The table has three columns: 'Sr.No', 'Case Number', and 'Party Name'. The first row shows case number 'Civil M.A./627/2018' for 'Deepak Alfred Shrisunder Vs Sajid Khan Akbar Khan'. The second row shows 'L.R.DKST/66/2018' for 'Sajan Daulatrao Patil Vs State Of Maharashtra'. The third row shows 'R.C.S./860/2018' for 'Sajid Pasha Salimoddin Khan Vs Mehboob Bhikan Patel,'. The fourth row shows 'R.C.S./629/2018' for 'Saiansing Laxmansing Pawar'.

Sr.No	Case Number	Party Name
1	Civil M.A./627/2018	Deepak Alfred Shrisunder Vs Sajid Khan Akbar Khan
2	L.R.DKST/66/2018	Sajan Daulatrao Patil Vs State Of Maharashtra
3	R.C.S./860/2018	Sajid Pasha Salimoddin Khan Vs Mehboob Bhikan Patel,
4	R.C.S./629/2018	Saiansing Laxmansing Pawar

Case Management (JustIS APP)

Search Cases Tab

- Search By Filing Number.
- Mention the Filing Number and Year of filing.

The screenshot shows the 'Search Cases' tab in the JustIS APP. At the top, there is a blue header with a back arrow. Below it, the text 'Case Status : Search By Filing Number' is displayed. There are two input fields: 'Filing Number*' with the value '1492' and 'Year*' with the value '2018'. Below these fields are two buttons: 'Go' (blue) and 'Reset' (dark grey). Underneath the buttons, it says 'Total Number Of Cases: 1'. A table below shows the search results for 'CIVIL COURT SENIOR DIVISION AURANGABAD : 1'.

Sr.No	Case Number	Party Name
1	Civil M.A./1492/2018	Deepak Alfred Shrisunder Vs Sajid Khan Akbar Khan

Case Management (JustIS APP)

Search Cases Tab

- Search By FIR.
- Mention the Police Station, FIR No., Year of filing FIR. Also specify whether to search in Pending cases, Disposed cases or Both.

The screenshot shows the 'Case Status : Search By FIR Number' interface. It includes input fields for 'Police Station*' (AJINTHA 32), 'FIR Number' (53), and 'Year' (2012). There are radio buttons for 'Pending' (selected), 'Disposed', and 'Both'. Below the form are 'Go' and 'Reset' buttons. The results section shows 'Total Number Of Cases: 1' and a table with one entry.

Sr.No	Case Number	FIR Number/Year	Party Name
1	R.C.C./301576/2014	53/2012	The State Of Maharashtra Vs Tejrao Shamrao Dhage

Case Management (JustIS APP)

Search Cases Tab

- Search By ACT Name.
- Search the Act Name, select the Act Type from the drop down menu and specify the section of the Act. Also specify whether to search Pending or Disposed Cases.

The screenshot shows the 'Search Cases Tab' interface in the JustIS APP. At the top, there is a blue header with a back arrow and the text 'Case Status : Search By ACT'. Below this, there are three search criteria: 'Search Act' with a text input field and a 'Search' button; 'Act Type*' with a dropdown menu currently showing 'CODE OF CIVIL PROCEDURE'; and 'Under Section' with a text input field. Below these fields are two radio buttons for 'Pending' (selected) and 'Disposed'. At the bottom of the search section are two buttons: 'Go' and 'Reset'. Below the search section, it displays 'Total Number Of Cases: 1' and a dark blue header for the case details: 'CHIEF JUDICIAL MAGISTRATE,AURANGABAD : 1'. A table below this header shows the case details:

Sr.No	Case Number	Party Name
1	Cri.M.A./1515/2017	Rajashri Ganesh Pendharkar Vs Satish Ramchandra Pendharkar

Case Management (JustIS APP)

Cause List Tab

- The Judicial Officer can access Cause List of his Court of any specified Date.



The screenshot shows the JustIS app interface. At the top, there is a navigation bar with a hamburger menu icon, the text "JustIS", and a court icon. Below this, a blue header displays the user's name "Hon. Shripad Anantrao Deshpande" and the court "3rd JT. C.J.J.D. J.M.F.C. AMRAVATI". A navigation bar below the header contains four tabs: "Dashboard", "Causelist" (which is selected), "Calendar", and "Imp Cases". Below the navigation bar, there is a "Causelist Date:" field with a date picker set to "09-01-2019". Two buttons, "CIVIL" and "CRIMINAL", are visible. Below these buttons, the user's name "Shri S.A. Deshpande" and court details "3rd JT. C.J.J.D. J.M.F.C. AMRAVATI" are displayed, along with the text "Criminal Cases Listed on 09-01-2019". A table with columns "Sr No.", "Case Number", "Party Name", and "A" is shown. The table has two rows of data, both highlighted in pink. The first row shows case number "R.C.C./301123/2009" dated "20-11-2009" for the State of Maharashtra versus Ajay Bakaramaji Kukade. The second row shows case number "R.C.C./300821/2010" dated "01-09-2010" for the State of Maharashtra versus Privanka Sadashiv.

Sr No.	Case Number	Party Name	A
1	R.C.C./301123/2009 20-11-2009	State of Maharashtra Versus Ajay Bakaramaji Kukade	A. Bh P.M
2	R.C.C./300821/2010 01-09-2010	State of Maharashtra Versus Privanka Sadashiv	A.

Case Management (JustIS APP)

Calendar Tab

- Date square cell contains Case Counts of Civil and Criminal Cases separated by ‘/’.
- Date square cell can be clicked to view Stage wise list of cases.

JustIS

Hon. Shripad Anantrao Deshpande
3rd JT. C.J.J.D. J.M.F.C. AMRAVATI

Dashboard Causelist **Calendar** Imp Cases

January 2019

Su	Mo	Tu	We	Th	Fr	Sa
		1	2	3	4	5
6	7	8	9 0/72	10 0/91	11 0/57	12
13	14 0/34	15 0/45	16 0/63	17 0/63	18 0/48	19 0/42
20 0/1	21 0/41	22 0/40	23 0/59	24 0/60	25 0/68	26
27	28 0/39	29 0/22	30 0/9	31 0/1		

Showing result for : 15/01/2019

Civil Cases (0)

Criminal Cases (45)

Sr No	Purpose	Count
1	Appearance	5

Case Management (JustIS APP)

Add Notes to Case History

- This new feature helps to add a short note about Case.

The screenshot displays the 'Case History' interface in the JustIS APP. At the top, there is a blue header with a back arrow and a plus icon. Below the header, the title 'Case History' is centered. A grey button labeled 'Add Note' is visible. The court name 'CHIEF JUDICIAL MAGISTRATE COURT' is displayed. A modal window is open, showing a text input field with the text 'This is Time Bound Case|'. The modal has a blue plus icon on the left and a black close icon on the right. Below the modal, a table shows case details:

Registration Date	20-11-2009
CNR Number	MHAM030068482009

Below the table, there is a section titled 'Case Status' with a blue header. It contains a table with the following data:

First Hearing Date	20-11-2009
Next Hearing Date	09-01-2019
Stage Of Case	Evidence Part Heard
Court No And Judge	27-3rd JT. C.J.J.D. J.M.F.C. AMRAVATI

Case Management (JustIS APP)

Add Notes to Case History

- This case is then added to Important Cases and the note can be viewed.

The screenshot displays the JustIS mobile application interface. At the top, the header shows the JustIS logo and the user's name, Hon. Shripad Anantrao Deshpande, along with their designation, 3rd JT. C.J.J.D. J.M.F.C. AMRAVATI. Below the header, there are navigation icons for Dashboard, Causelist, Calendar, and Imp Cases (with a notification badge '1'). A secondary navigation bar shows 'Imp Cases' and 'Today's Cases 1' with a refresh icon. A white notification box with a close button (X) is overlaid on the screen, displaying the text 'This Is Time Bound Case'. Below the notification, a table lists case details:

Sr.No	Next/Disposal Date	Party Name
1	R.C.C./301123/2009 3rd JT. C.J.J.D. J.M.F.C. AMRAVATI 09-01-2019	State of Maharashtra Vs Ajay Bakaramaji Kukade

Case Management (JustIS APP)

Add Notes to Case History

- This case is then added to Important Cases and the note can be viewed.

The screenshot displays the JustIS mobile application interface. At the top, the header shows the JustIS logo and the user's name, Hon. Shripad Anantrao Deshpande, along with their designation, 3rd JT. C.J.J.D. J.M.F.C. AMRAVATI. Below the header, there are navigation icons for Dashboard, Causelist, Calendar, and Imp Cases. The Imp Cases icon is highlighted with a red notification badge showing the number 1. Below the navigation bar, there are tabs for Imp Cases and Today's Cases, with a refresh icon. A white notification box is overlaid on the screen, displaying the text "This Is Time Bound Case" and a close button (X). Below the notification, a table lists case details:

Sr.No	Next/Disposal Date	Party Name
1	R.C.C./301123/2009 3rd JT. C.J.J.D. J.M.F.C. AMRAVATI 09-01-2019	State of Maharashtra Vs Ajay Bakaramaji Kukade

Case Management (JustIS APP)

JustIS

Hon. Shripad Anantrao Deshpande
3rd JT. C.J.J.D. J.M.F.C. AMRAVATI

Dashboard Causelist Calendar Imp Cases

Causelist Date.*
09-01-2019

CIVIL CRIMINAL

Shri S.A. Deshpande
3rd JT. C.J.J.D. J.M.F.C. AMRAVATI
Criminal Cases Listed on 09-01-2019

Sr No.	Case Number	Party Name	A
'Urgent Cases'			
Evidence Part Heard			
1 ★ 🏆	R.C.C./301123/2009 20-11-2009	State of Maharashtra Versus Ajay Bakaramaji Kukade	A. Bh P.M
2	R.C.C./300821/2010 01-09-2010	State of Maharashtra Versus Privanka Sadashiv	A.

Case History

Note : This Is Time Bound Case

CHIEF JUDICIAL MAGISTRATE COURT

Case Details

Case Type	R.C.C.
Filing Number	301123/2009
Filing Date	20-11-2009
Registration Number	301123/2009
Registration Date	20-11-2009
CNR Number	MHAM030068482009

Case Status

First Hearing Date	20-11-2009
Next Hearing Date	09-01-2019
Stage Of Case	Evidence Part Heard
Court No And Judge	27-3rd JT. C.J.J.D. J.M.F.C. AMRAVATI

Case Management (JustIS APP)

Important Cases

- The JO can save his selective cases, which he need for ready and quick reference, as Important Cases.

The screenshot displays the JustIS mobile application interface. At the top, the user is identified as Hon. Shripad Anantrao Deshpande, 3rd JT. C.J.J.D. J.M.F.C. AMRAVATI. The navigation bar includes Dashboard, Causelist, Calendar, and Imp Cases (with a notification badge of 1). Below the navigation bar, there are buttons for 'Imp Cases' and 'Today's Cases' (with a notification badge of 1), along with a refresh icon. A date selector shows '09-01-2019' with a right arrow and a 'Refresh to get the current status' button. The main content area shows '3rd JT. C.J.J.D. J.M.F.C. AMRAVATI (1)' and 'CHIEF JUDICIAL MAGISTRATE COURT(1)'. A table lists the cases:

Sr.No	Case Number Next/Disposal Date	Party Name
1	R.C.C./301123/2009 3rd JT. C.J.J.D. J.M.F.C. AMRAVATI 09-01-2019	State of Maharashtra Vs Ajay Bakaramaji Kukade